der areas have been alerted and ask-»d to intensify vigilance.

### गांधी सभाधि के द्वास पास पानी का इक्ट्ठा होना

\*340. श्री राजनारायण : क्या निर्माण, श्रावास श्रीर नगर विकास मंत्री बह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली में राजघाट में गांधी समाधि के ग्रास पास बरसाती पानी इकट्ठा हो गया है; ग्रौर
- (ख) क्या यह भी सच है कि सरकार के विभिन्न विभाग इस बात पर रस्साकशी कर रहे हैं कि इसे साफ़ कराने की जिम्मेदारी किसकी है ?

# WATER ACCUMMULATION NEAR GANDHI SAMADHI

- \*340. SHRI RAJNARAIN: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that rain water has accummulated around the Gandhi Samadhi at Raj ghat in Delhi; and
- (b) whether it is also a fact that different departments of Government are having a tussle over fixing the responsibility of draining it out?]

# निर्नाण, धावास धौर नगर विकास मंत्री (श्री मेहर चन्द खन्ना): (क) जी नहीं।

## (ख) प्रश्न ही नहीं उठता ।

f[THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) No.

(b) Does not arise.]

#### STATE BANK BRANCHES IN MADHYA PRADESH

- ◆341. SHRI R. S. KHANDEKAR: Will the Minister of FINANCE be
  - t[] English translation.

pleased to state whether it is a fact that the various branches of the State Bank of India in Madhya Pradesh have threatened to close down their branches if adequate police protection is not given to them at the time of disturbances?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): Government are not aware of any such statement having been made by the branches of the State Bank of India in Madhya Pradesh.

#### L. I. C. EMPLOYEES IN BOMBAY

- \*342. SHRI NAND KISHORE BHATT: Will the Minister of FINANCE be pleased to state:
- (a) whether it  $i_s$  a fact that the low-paid employees of the L.I.C. at Bombay have demanded reduction in the house rent levy of Rs. 51.75 per quarter; and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRJ L. N. MISHRA); (a) The information is being collected and will be laid on the Table of the House as soon as received.

(b) The demand, if any, is for the Corporation to consider, and Government will not be directly concerned with it.

#### UNAUTHORISED COLONIES IN DELHI

#### \*343. SHRI CHITTA BASU: PROF. SATYAVRATA SIDDHANTALANKAR:

Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) what is the number of unauthorised colonies in and around Delhi;
- (b) whether Government have any scheme to develop these colonies; and
  - (c) if so, what are those schemes?